

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO143(ND)/2014  
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN  
Hon'ble Member (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE COMPANY: M/S Anupam Varshey & Ors.  
Vs.  
M/s. Swastik Metally Casting Pvt. LTd.

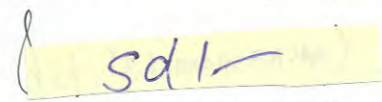
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of  
the Companies Act 2013.


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Joel	Adv.	R-1	
2.	RAJIV BAHL	Advocate	Petitioners	

**ORDER**

Learned Counsels for the parties are present and have stated that they want  
to settle the matter amicably and on this count, the matter is adjourned to  
26.5.2017.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

  
(S.K. MOHAPATRA)  
MEMBER (TECH.)